

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1906  
ANSWERED ON:15.03.2005  
UTILIZATION OF FUNDS UNDER AUWSP  
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**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the various States have not completely utilized the funds released for providing pure drinking water under the Accelerated Urban Water Supply Programme due to which the same has lapsed;
- (b) if so, the details of States in terms of the full utilization, partial utilization and non-utilization of the funds allocated;
- (c) whether a number of States have requested to extend the time schedule for the completion of these schemes;
- (d) if so, the details thereof; and
- (e) the decision taken by the Government in this regard?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):

- (a) and (b) This Ministry has released the Central share of Rs.614.08 crore upto 31st March, 2004 under Accelerated Urban Water Supply Programme from the inception of the scheme in March, 1994. The State Govts. have furnished Utilisation Certificates for an amount of Rs.518.15 crore upto 7th March, 2005. While 4 States have reported full utilisation, the funds have been partially utilized by the remaining 24 States. A statement indicating the State-wise details of the expenditure is enclosed.
- (c) No State Govt. has made any specific request for granting extension of time for completion of the approved water supply scheme under AUWSP.
- (d) and (e) Do not arise.